

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT)(Ins) No.198 of 2020**

**IN THE MATTER OF:**

**Nishit B Patel**

**...Appellant**

**Vs.**

**Good Value Financial Services Pvt. Ltd.**

**& Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Nitin Mishra, Mr. Rahul Chitnis and Ms. Reena, Advocates.**

**For Respondents:**

**Mr. Abhishek Adke, Mr. Abhijeet Sinha and Mr. Aman Verma (Caveator), Advocates for R-1.**

**Mr. Tajinder Pal Singh and Mr. Arun Kapoor, Advocates for R-2 (IRP).**

**ORDER**

**(Through Virtual Mode)**

**18.11.2020:** At request, of the Learned Counsel Mr. Abhijeet Sinha, for filing of 'Notes of Written Submissions' containing not more than three pages, three days time is granted from today, Of course, after serving due copy to the Learned Counsel for the Appellant as well as the Learned Counsel for the Respondent No. 2/IRP.

The Registry is directed to List the matter on **24.11.2020**.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sr/nn